

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.02.2020

NAME OF THE COMPANY: Munna Lal Verma V/s Mr. Arun Gupta (Liquidator of LML Ltd.)

SECTION OF I & B CODE: 60(5) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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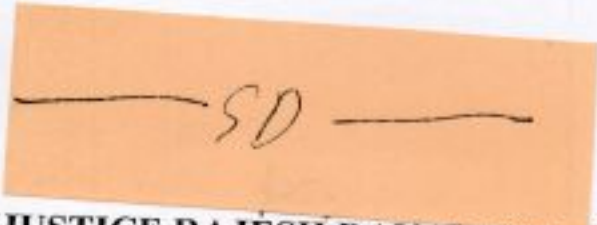
CA NO.78/2020 IN CP NO.(IB)55/ALD/2017

Sh. P.S. Yadav along with Sh. Ajay Kumar, Advocates for the petitioner is present.

Let notices be issued to the respondents, returnable at an early date.

Accordingly, put up on 18th March, 2020.

Dated: 18.02.2020


(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)

Typed by :
Kavya Prakash Srivastava
(Stenographer)